

SL. No.109

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**(Physical Hearing )**

**CORAM: JUSTICE (retd.) TELAPROLU RAJANI – HON’BLE MEMBER (JUDICIAL)  
CORAM: SHRI CHARAN SINGH , HON’BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 05.12.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA No.42,43,44&amp;174/2020 &amp; IA (IBC)/147,151,372,508,641&amp;721/2021 &amp; IA (IBC)/131&amp;357/2022 in CP (IB) No.326/7/HDB/2018</b>
<b>NAME OF THE COMPANY</b>	<b>Khaitan Electricals Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Bank of India</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Khaitan Electricals Ltd</b>
<b>UNDER SECTION</b>	<b>7 of IBC</b>

**ORDER**

Learned Counsels for both sides appeared via video conference.

For hearing, list IA Nos.44, 131, 721 and 372 on 12.12.2022, and all other IAs on 20.12.2022.

**Sd/-**

**MEMBER (TECHNICAL)**

**Syamala**

**Sd/-**

**MEMBER (JUDICIAL)**